

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

4. IA 3248/2024 in C.P. (IB)/1980(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.06.2024**

NAME OF THE PARTIES:- Santanu T Ray
IN THE MATTER OF
Shanaya Fashions
V/s
Oneworld Industries Pvt. Ltd.

**Section: Application under any other provisions- IBC U/s 9 of Insolvency and
Bankruptcy Code, 2016**

ORDER

IA 3248 of 2024:- Counsel, Mohammed Varawala i/b Rubina Khan appeared for the Applicant/Liquidator. This Application is filed by the Liquidator for placing on record the 18th Progress report for the quarter ended on 31.03.2024 of the process of Liquidation, which is annexed with the present Application. The said report is taken on record, and no order is called for. Accordingly, **IA 3248 of 2024 is allowed and disposed of.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)